

THE HIGH COURT OF KERALA

NOTICE

A7-127/2020

Kochi : 682 031
Dated : 05.06.2020

Sub : Filing of Urgent Memo through e-mail - clarification - reg.

Ref : High Court Notice of even No. dated 04.06.2020

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In continuation of the notice cited, it is hereby informed that Urgent Memo can be filed in cases filed both physically and through e-mail.

(By Order)

Sd/-

Sophy Thomas
Registrar General